

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 10.03.2021 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 195 of 2021	Hitendra Desai Suspended Director of Harish Textile Engineers Pvt. Ltd. Vs. S.G. Automation	Deepak Biswas	
<b>2.</b>	Comp. App. (AT) (Ins) No. 203 of 2021	Essar Shipping Mauritius Holding Ltd. Vs. L & T Finance Ltd. & Anr.	Vivek Jain	
<b>3.</b>	Comp. App. (AT) No. 34 of 2021	Brick Works Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Arjun Krishan	Shreyas Edupugani Anjan Chakraborty Saptarshi Handal-R1

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-sd/-  
Registrar**